

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No...13../2019

Date: 11/09/2019

Consequent upon transfer/retirement of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under:-

S No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	JAIPUR METROPOLITAN
2	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	UDAIPUR JODHPUR DISTRICT PRATAPGARH
3	HON'BLE MRS. JUSTICE SABINA	KOTA
4	HON'BLE MR. JUSTICE ALOK SHARMA	JAIPUR DISTRICT SAWAIMADHOPUR
5	HON'BLE MR. JUSTICE SANDEEP MEHTA	JODHPUR METROPOLITAN SIROHI
6	HON'BLE MR. JUSTICE VIJAY BISHNOI	BHILWARA BANSWARA
7	HON'BLE MR. JUSTICE ARUN BHANSALI	BIKANER CHURU
8	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	AJMER
9	HON'BLE MR. JUSTICE PRAKASH GUPTA	ALWAR
10	HON'BLE MR. JUSTICE G.R.MOOLCHANDANI	BHARATPUR
11	HON'BLE MR. JUSTICE GOVERDHAN BARDHAR	BUNDI BARAN
12	HON'BLE MR. JUSTICE PANKAJ BHANDARI	DAUSA TONK
13	HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA	JHALAWAR DHOLPUR
14	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	CHITTORGARH HANUMANGARH
15	HON'BLE MR. JUSTICE DINESH MEHTA	PALI BALOTARA
16	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	MERTA RAJSAMAND
17	HON'BLE MR. JUSTICE ASHOK KUMAR GAUR	SIKAR
18	HON'BLE MR. JUSTICE MANOJ KUMAR GARG	SRIGANGANAGAR JAISALMER
19	HON'BLE MR. JUSTICE INDERJEET SINGH	JHUNJHUNU
20	HON'BLE MR. JUSTICE ABHAY CHATURVEDI	DUNGARPUR JALORE
21	HON'BLE MR. JUSTICE NARENDRA SINGH DHADDHA	KARALI

-Sd-

CHIEF JUSTICE

Hon'ble Inspecting Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL

No PA/RG/9(3)/89 (Separate): 2376

Date: 11/09/2019

Copy forwarded to the following for information and necessary action:-

1. The Registrar(Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar(Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Sr. Dy. Registrars/Dy. Registrars, Rajasthan High Court; Jodhpur/Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank/Tribunals located in their judgeships.
9. Private Secretary to all the Hon'ble Judges.
10. A.O.J. Confidential/Vigilance/RJS(Estt.)/Subordinate Courts(Estt.)/Statistics/General Section/Classification (Website), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL